

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5632/2024

MAMTA SAGAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Bhuwan Raj, AOR
Mr. Raman Singh, Adv.
Ms. Kriti Kumari, Adv.
Mrs. Manju Savita, Adv.

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Reply has already been filed by respondent No.1.

Digitized copies of Trial Court and High Court records
have not been received yet, despite reminder. Let a D.O.
letter be issued.

Ld. counsel for the appellant has filed an application
seeking deletion of respondent No.2, who has expired. Let
the same be processed for listing before the Hon'ble Judge
in Chambers for necessary directions.